

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 06.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
 2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/BB/2018	For hearing	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	Shri Balram R Roa Advocate

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

Krishna. S. Vyas .

Petitioner



RESPONDENT/s :

Balram. R. Rao

Respondents




**ORDER**

Heard Shri Krishna S Vyas, Learned Counsel for Petitioner and Shri Balaram R Rao, Learned Counsel for Respondents.

CP No. 68/BB/2018 filed by Saravana Distributors against Scotts Garments Ltd., has been admitted vide the Tribunal order dated 13.08.2018 and appointed Shri N Shivakumar as IRP for initiating CIRP.

Since the Corporate Debtor in the instant case is also the same as in the aforementioned case, post the case on 10.09.2018 for orders.

  
 Member (T)

  
 Member (J)